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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 154/2024, CM APPL. 13590/2024 (Stay)

RUBY SINGH

.....Appellant

Through: Mr. Salil Aggarwal, Sr. Adv.
with Mr. Uma Shankar, Mr.
Madhur Aggarwal, Adv.

versus

PR. COMMISSIONER OF INCOME TAX, CENTRAL-1

.....Respondent

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Adv.

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+ ITA 155/2024, CM APPL. 13643/2024 (Stay)

RUBY SINGH

.....Appellant

Through: Mr. Salil Aggarwal, Sr. Adv.
with Mr. Uma Shankar, Mr.
Madhur Aggarwal, Adv.

versus

PR.COMMISSIONER OF INCOME TAX CENTRAL-1

.....Respondent

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Adv.

3

+ ITA 156/2024, CM APPL. 13645/2024 (Stay)

RUBY SINGH

.....Appellant

Through: Mr. Salil Aggarwal, Sr. Adv.
with Mr. Uma Shankar, Mr.
Madhur Aggarwal, Adv.

versus

PR.COMMISSIONER OF INCOME TAX CENTRAL - 1

.....Respondent

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Adv.



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ITA 157/2024, CM APPL. 13649/2024 (Stay)

RUBY SINGH

.....Appellant

Through: Mr. Salil Aggarwal, Sr. Adv.
with Mr. Uma Shankar, Mr.
Madhur Aggarwal, Adv.

versus

PR.COMMISSIONER OF INCOME TAX CENTRAL 1

.....Respondent

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Adv.

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ITA 158/2024, CM APPL. 13651/2024 (Stay)

RUBY SINGH

.....Appellant

Through: Mr. Salil Aggarwal, Sr. Adv.
with Mr. Uma Shankar, Mr.
Madhur Aggarwal, Adv.

versus

PR.COMMISSIONER OF INCOME TAX CENTRAL 1

.....Respondent

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Adv.

6

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ITA 159/2024, CM APPL. 13653/2024 (Stay)

RUBY SINGH

.....Appellant

Through: Mr. Salil Aggarwal, Sr. Adv.
with Mr. Uma Shankar, Mr.
Madhur Aggarwal, Adv.

versus

PR.COMMISSIONER OF INCOME TAX CENTRAL 1

.....Respondent

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Adv.

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ITA 161/2024, CM APPL. 13772/2024 (Stay)

RUBY SINGH

.....Appellant

Through: Mr. Salil Aggarwal, Sr. Adv.



with Mr. Uma Shankar, Mr.
Madhur Aggarwal, Adv.

versus

PR.COMMISSIONER OF INCOME TAX CENTRAL 1 &
ANR.Respondent

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Adv.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE RAVINDER DUDEJA

ORDER

23.09.2024

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Mr. Aggarwal, learned senior counsel appearing for the
appellant, prays for these matters being renotified.

Consequently, list again on 06.12.2024.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

SEPTEMBER 23, 2024/neha